Annexure -1
Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of Secured Finanial Creditors belonging to any class of creditors: NIL

(Amount in ₹)

Sr. No.	Name of	Details of cla				1		Amount of		Remarks, if any				
	Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	any Mutual dues, that may be set- off	admitted	claim under verification	
														·
			·											

Annexure -2
Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of Unsecured Finanial Creditors belonging to any class of creditors: NIL

(Amount in ₹)

Sr. No.	Name of	Details of cla	im received			Details of cla	im admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if any
	Creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	any Mutual	claim not	claim under	
		receipt	claimed	claim	claim	covered by	covered by	related	voting	claim	dues, that	admitted	verification	
				admitted		security	guarantee	party?	share in		may be set-			
						interest			CoC		off			

Annexure -3

Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors): NIL

(Amount in ₹)

Sr. No.	Name of	Details of cla	im received			Details of cla	im admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if any
	Creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	any Mutual	claim not	claim under	
		receipt	claimed	claim	claim	covered by	covered by	related	voting	claim	dues, that	admitted	verification	
				admitted		security	guarantee	party?	share in		may be set-			
						interest			CoC		off			

Annexure -4

Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors): NIL

(Amount in ₹)

Sr. No.	Name of	Details of cla	im received			Details of cla	im admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if any
	Creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	any Mutual	claim not	claim under	
		receipt	claimed	claim	claim	covered by	covered by	related	voting	claim	dues, that	admitted	verification	
				admitted		security	guarantee	party?	share in		may be set-			
						interest			CoC		off			

Annexure -5

Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of operational creditors (Workmen): NIL

(Amount in ₹)

Sr. No.	Name of	Name	Details of clai	im received			Details of clair	n admitted			Amount of	Amount of	Amount of	Amount of claim	Remarks,
	authorised	of	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	contingent	any Mutual	claim not	under	if any
	representativ	workman	receipt	claimed	claim	claim	covered by	covered by	related	share in	claim	dues, that	admitted	verification	
	e, if any				admitted		security	guarantee	party?	CoC, if		may be set-			
							interest			applicable		off			
		•													

Annexure -6

Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of operational creditors (Employees) NIL

(Amount in ₹)

					Datella of alains admitted									(Amount in 4)	
Sr. No.	Name of	Name	Details of clai	im received			Details of clair	n admitted			Amount of	Amount of	Amount of	Amount of claim	Remarks,
	authorised	of	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	contingent	any Mutual	claim not	under	if any
	representativ	employee	receipt	claimed	claim	claim	covered by	covered by	related	share in	claim	dues, that	admitted	verification	
	e, if any				admitted		security	guarantee	party?	CoC, if		may be set-			
							interest			applicable		off			

Annexure -7
Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of operational creditors (Government dues): NIL

(Amount in ₹)

Sr. No.	Details o	f claimant	Detailes of Cla	im Received		Details of cl	aim admitted		Amount	Amount of	Amount of	Amount of	Remarks, if
	Department	Government	Date of	Amount	Amount of	Nature	Whether	% of	of	any Mutual	claim not	claim under	any
			Receipt	claimed	claim	of	related	voting shar	contingen	dues, that	admitted	verification	
					admitted	claim	party?	e in CoC,	t claim	may be set-			
								if		off			
								applicable					

Annexure -8

Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sr. No.	Name of	Details of cla	im received			Details of cla	im admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if any
	Creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	any Mutual	claim not	claim under	
		receipt	claimed	claim	claim	covered by	covered by	related	voting	claim	dues, that	admitted	verification	
				admitted		security	guarantee	party?	share in		may be set-			
						interest			CoC		off			
1	MARINE ELECTRIC ALS (INDIA) LIMITED	11-07-2025	22,08,519		Amount due against invoices raised against purchase orders	0	0	No	100	0	0	67,144	21,41,375	
					1		1			1	1	l		

Annexure -9

Name of Corporate Debtor - VASP ENGINEERS PRIVATE LIMITED; Date of commencement of CIRP - 26/02/2025; list of Creditors as on - 26/02/2025

List of other creditors (Other than financial creditors and operational creditors) NIL

(Amount in ₹)

Sr. No.	Name of	Details of cla	im received		Deta	ils of claim ad	mitted		Amount	Amount of	Amount of	Amount of	Remarks, if	
	Creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	of	any Mutual	claim not	claim under	any	
		receipt	claimed	claim admitted	claim	covered by security interest	covered by guarantee	related party?		dues, that may be set- off		verification		
														4
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														7
]
														7
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